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PART-1 SECTION-1

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

PUBLIC NOTICE NO. 2/(RE2010)/2009-14 DATED: 23rd August 2010

Subject: Amendments in the Reward/Incentive Schemes of Chapter 3 of FTP 2009-14:- Appendix 37A, Appendix 37D of Handbook of Procedure Vol. 1

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures Vol.1 (Appendices and Aayat Niryat Forms) 2009-2014:-

1. In **Appendix 37A** of VKGUY Scheme, the following is added in **Table 3** for exports made w.e.f 1.4.2010:

Sr. No.	VKGUY Product Code	ITC HS	Items
2	2	21012010	INSTANT TEA
3	3	13021930	CSNL - CARDANOL

2. Under the **VKGUY Scheme**, the following is deleted for exports made from the date of this Public Notice:

- i). Mentha and value added extracts of Mentha under Sr. Nos. 104, 105, 106, 432, 642, 735, 736, 737, 739, 740 and 746 of **Table 1F of Appendix 37A**.
- ii). Oleoresins under Sr. No. 1 to 11 of **Table 1E of Appendix 37A**.

3. Under the **VKGUY Scheme**, the following is deleted for exports made from the date of this Public Notice:

- i). Vegetables under Sr. Nos. 3 to 8; 15 to 17 and Sr. No. 19 of **Table 2 of Appendix 37A**.
- ii). Fruits under Sr. Nos. 9 to 14 of **Table 2 of Appendix 37A**.

4. Under the VKGUY Scheme, the following amendment is made for exports made from the date of this Public Notice:

- i). The description of Sr. No. 3 of **Table 1A of Appendix 37A** is replaced as under:

“EDIBLE VEGETABLES (EXCLUDING ONIONS): ALL ITEMS COVERED UNDER CHAPTER 07 (**EXCEPT ONIONS COVERED UNDER CODES 0703 AND 0712**).”

ii). The description of Sr. No. 5 of **Table 1A of Appendix 37A** is replaced as under:

“COFFEE: ALL ITEMS COVERED UNDER CODE 0901.”

iii). The description of Sr. No. 8 of **Table 1A of Appendix 37A** is replaced as under:

“PREPARATIONS OF VEGETABLES, FRUIT, NUTS OR OTHER PARTS OF PLANTS: ALL ITEMS COVERED UNDER CHAPTER 20. (THIS ENTRY SHALL EXCLUDE PREPARATIONS OF ONIONS, IF ANY).”

5. In **Appendix 37D** of Focus Product Scheme, the following is added in the Product Category.

Sr. No.	PRODUCT CATEGORY	ADMISSIBLE DATE OF EXPORT / PERIOD
7	TABLE 7: FOCUS PRODUCT(S) / SECTOR(S) -BONUS BENEFITS	1.4.2010

6. In **Appendix 37D** of Focus Product Scheme, the following is added in **Table 7** for exports made from 1.4.2010 onwards:

TABLE 7: FOCUS PRODUCT(S)/SECTOR(S) - BONUS BENEFITS			
Sr. No.	FPS Product Code	ITC (HS) Code	Description
1 to 67	1 to 67		ALL HANDICRAFT ITEM DESCRIPTIONS AS IN SR. NOS. 12 TO 78 OF TABLE 2 OF APPENDIX 37D.
68 to 111	68 to 111		ALL HANDICRAFT ITEM DESCRIPTIONS AS IN SR. NOS. 1 TO 44 OF TABLE 5 OF APPENDIX 37D.
112 to 121	112 to 121		ALL TOYS & SPORTS GOODS ITEM DESCRIPTIONS AS IN SR. NOS. 1 TO 10 OF TABLE 2 OF APPENDIX 37D.

122 to 137	122 to 137		ALL LEATHER PRODUCTS DESCRIPTIONS AS IN SR. NOS. 1 TO 15 OF TABLE 1 OF APPENDIX 37D.
138 to 140	138 to 140		ALL LEATHER PRODUCTS DESCRIPTIONS AS IN SR. NOS. 61 TO 63 OF TABLE 4 OF APPENDIX 37D.
141	141		ALL HANDLOOM PRODUCTS CODES COVERED AS IN SR. NOS. 28 OF TABLE 1 OF APPENDIX 37D.
143	143		PRODUCT DESCRIPTION AS IN SR. NO. 75 OF TABLE 4 OF APPENDIX 37D.
144 to 155	144 to 155		BICYCLE PARTS DESCRIPTIONS AS IN SR NOS. 87 TO 97 OF TABLE 4 AND SR. NO. 96 OF TABLE 6 OF APPENDIX 37D.
156	156		SILK CARPETS DESCRIPTIONS COVERED BY SR NO. 11 OF TABLE 2 OF APPENDIX 37D (i.e. SILK CARPETS COVERED BY CODES 57023920, 57024920, 57025032, 57029920 and 57050011).

7. In **Appendix 37D** of Focus Product Scheme, the following is added at the end in **Table 4** for exports made w.e.f 1.4.2010:

<u>TABLE 4: NEW FOCUS PRODUCTS</u>			
Sr. No.	FPS Product Code	ITC (HS) Code	Description
99	99	7305	OTHER TUBES & PIPES, (E.G.WELDED,RIVETED ETC) HAVNG CIRCLR CRS SCTN,THE EXTRNL DIAMETR OF WHICH EXCDS 406.4MM, OF IRON/STL

100	100	8502	ELECTRC GENRTNG SETS & ROTARY CONVRTRS
101	101	7325	OTHER CAST ARTICLES OF IRON OR STEEL
102	102	72021100, 72021900, 72023000	FERRO MANGANESE, OTHER FERRO-MANGANESE, FERRO-SILICO-MANGANESE
103	103	84749000	PARTS OF MACHINERIES OF HEADING 8474
104	104	8461	MCHN-TOOLS FR PLNING,SHAPNG, SLOTNG, BROCHNG GEAR CUTNG/GRNDNG/ FINSNG ETC WRKNG BY REMOVNG MTL, CERMETS N.E.S./INCLUDED
105	105	8414	AIR/VACUUM PUMPS,AIR/OTHR GAS COMPRRS & FANS; VNTLTNG/ RCYCLNG HOODS INCRPRTNG A FAN,W/N FITTED WITH FILTERS
106	106	7308	STRUCTRS (EXCL PREFABRICTD BLDNGS OF HDG NO.9406) & PARTS E.G.BRIDGES ROOFS DOORS TUBES ETC USED IN STRUCTRS OF IRON & STL (This entry includes Towers of Transmission Line and Scaffolding)
107	107	731100	EMPTY LPG CYLINDERS
108	108	7303	TUBES, PIPES & HOLLOW PROFILES OF CAST IRON
109	109	852872	COLOUR TV SETS
110	110	8518	MCROPHONES&STNDS THRFRR;

			LOUDSPKR,W/N MNTD HEADPHONE, EARPHONE & COMBND MCROPHONE /SPKRSETS; AUDIO FRQNCY AMPLFYR; SND AMPLFYR SETS
111	111	8519	TURNTABLES (RECORDDECKS)RECORD-PLAYERS CASSETTE PLAYERS ETC NT INCORPORATING A SOUND RECORDING DEVICE
112	112	852340, 852351 & 852352	OPTICAL MEDIA PRODUCTS LIKE – CD, DVD AND SOLID NON-VOLATILE STORAGE DEVICES
113	113	85489000	UNPOPULATED PCBS
114	114	8541	DIODES,TRANSISTORS & SMLR SEMI- CONDUCTORS DEVICES ETC.W/N ASSMBLD IN MODULES/MADE UP INTO PNLS ETC MNTD PIEZO-ELCTRC CRYSTLS
115	115	8542	ELCTRNC INTEGRTD CIRCUITS & MICRO-ASSMBLS
116	116	852910	AERIALS & AERIALS REFLECTORS OF ALL KINDS PRTS SUITABLE FR USE THEREWTH
117	117	854449	DATA CABLES, LAN CABLES, AND CATEGORY CABLES OTHR ELCTRC CNDCTRS FOR A VOLTAGE <=80 V
118	118	850431	OTHR TRNSFRMRS HVNG A PWR HNDLNG CAPACITY NOT EXCDNG 1 KVA
119	119	853225	OTHR FXD CAPACTRS DIELCTRC OF

			PAPR/PLSTCS
120	120	853229	OTHER FIXED CAPACITORS
121	121	853310	FXD CRBN RESISTORS,COMPOSITION/FILM TYPES
122	122	853340	OTHR VARIABLE RESISTORS,INCLUDING RHEOSTATS AND POTENTIOMETERS
123	123	853400	PRINTED CIRCUITS
124	124	853641	RELAYS FR A VLTG NT EXCDG 60 V
125	125	85414020	LIGHT EMITTING DIODES (ELCTR LUMINESCENT)
126	126	854150	OTHER SEMI-CONDUCTOR DEVICES
127	127	8542	ELCTRNC INTEGRTD CIRCUITS & MICRO-ASSMBLS
128	128	76141000 & 76149000	ALUMINIUM CONDUCTOR
129	129	84714190 and 84713090	DESKTOPS AND NOTEBOOKS
130	130		MENTHOL BP/USP
131	131		MENTHOL CRYSTAL BP/USP
132	132	33019011	FENNUGREEK OLEORESINS
133	133	33019012	GINGER OLEORESINS

134	134	33019014	TURMERIC OLEORESINS
135	135	33019016	CELERY SEED OLEORESINS
136	136	33019017	NUTMEG OLEORESINS
137	137	33019021	CLOVE OLEORESINS
138	138	33019022	CAPSICUM OLEORESINS
139	139	33019023	CORIANDER OLEORESINS
140	140	33019024	CUMIN OLEORESINS
141	141	33019025	FENNEL OLEORESINS
142	142	33019029	OLEORESINS OF SPICES NOT ELSEWHERE SPECIFIED
143	143	23050010, 23050020	OIL-CAKE & OIL-CAKE MEAL OF GROUND-NUT
144	144	23069012, 23069021	OIL-CAKE & OIL-CAKE MEAL OF MUSTARD SEEDS
145	145	230610	OIL-CAKE & OTHR RESDUS OF COTTON SEEDS
146	146	230641, 230649	LOW ERUCIC ACID OF RAPE OR COLZA SEEDS, OTHER RESIDUES OF RAPE OR COLZA SEEDS
147	147	29157050, 29242990, 29161950, 29161990, 29157040, and 29171300	DEHYDRATED CASTOR OIL FATTY ACID, CASTOR OIL AMIDES, CASTROL OIL POLYOLS, CASTOR OIL ESTERS, RICINOLEIC ACID/ESTERS, 12 HYDROXY STEARIC ACID, and SEBACIC ACID/2 OCTANOL
148	148	0905	VANILLA
149	149	0906	CINNAMON & CINNAMON TREE FLOWERS

150	150	0907	CLOVES (WHOLE FRUIT,CLOVES & STEMS)
151	151	0908	NUTMEG, MACE & CARDAMOMS
152	152	0909	SEEDS OF ANISE, BADIAN, FENNEL, CORIANDER CUMIN, CARAWAY OR JUNIPER
153	153	0910	GINGER, SAFFRON, TRUMERIC (CURCUMA), THYME BAY LEAVES, CURRY AND OTHER SPICES
154	154	40070000	RUBBER THREAD
155	155	85176100	BASE STATIONS
156	156	84729090	PAPER PUNCHES
157	157		PACKAGED COCONUT TENDER WATER (i.e. TENDER COCONUT WATER IN CONSUMER PACKS)
158	158		COCONUT SHELL WORKED
Consequently Sr. Nos. 56, 58, 62, 63, 66, 71, 72, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 93, 94 of Table 6 of Appendix 37D are deleted.			

8. The following shall be added in **Appendix 37D, Table 6** of Focus Product Scheme for benefits on exports made from 1.10.2010 till 31.3.2011:

TABLE 6: NEW MARKET LINKED FOCUS PRODUCTS				
SL. NO.	FOCUS PRODUCT CODE	DESCRIPTION OF PRODUCT/SECTOR	ITC(HS) CODE	LINKED MARKET (S) FOR FOCUS PRODUCT (S) / SECTOR (S)
101	101	APPARELS (i.e. READYMADE GARMENTS)	61, 62	EU (27 Countries i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC,

				DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN and U K)
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9. The following shall be added in **Appendix 37D, Table 6** of Focus Product Scheme for benefits on exports made from 1.4.2010 till 31.3.2011:

TABLE 6: NEW MARKET LINKED FOCUS PRODUCTS				
SL. NO.	FOCUS PRODUCT CODE	DESCRIPTION OF PRODUCT/SECTOR	ITC(HS) CODE	LINKED MARKET (S) FOR FOCUS PRODUCT (S) / SECTOR (S)
102	102	TUBES,PIPES & HOSES OF VULCNSD RUBR OTHR THN HARD RUBR WTH/WTHOUT THR FITTINGS	4009	EU (27 Countries i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN and U K)
103	103	OTHR ARTCLS OF VULCNSD RUBR OTHER THAN HARD RUBBER.	4016	

10. In **Appendix 7**, the following **Towns of Export Excellence** are added.

S.No.	Town of Export Excellence	State	Product Category
22	Barmer	Rajasthan	Handicrafts
23	Bhiwandi	Maharashtra	Textiles
24	Agra	Uttar Pradesh	Leather Products

This issues in public interest.

Sd/-
(P K CHAUDHERY)
Director General of Foreign Trade
and Additional Secretary to Government of India

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